

Implementation of NFSA by State Governments

1423. SHRI ANAND SHARMA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is monitoring implementation of the National Food Security Act, (NFSA) by State Governments;

(b) if so, the number of States that have implemented the NFSA and the number of beneficiaries, State-wise; and

(c) the amount allocated in the Union Budget for distribution of foodgrains and the details of utilization of such funds by the States?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) Yes, Sir. Implementation of the National Food Security Act, 2013 (NFSA) is reviewed/monitored on a regular basis through meetings/conferences with States/UTs at various levels.

(b) NFSA is being implemented in 34 States/Union Territories (UTs). State/UT-wise number of beneficiaries covered under the Act is given as Statement-I (*See* below).

(c) Funds are allocated in the budget of the Department of Food and Public Distribution for food subsidy to meet the difference between economic cost of foodgrains and their sales realization at Central Issue Prices under Targeted Public Distribution System (TPDS), National Food Security Act, 2013 (NFSA) and Other Welfare Schemes (OWS). Details of food subsidy allocated and released during the years 2013-14, 2014-15, 2015-16 and 2016-17 are as under:

(₹ in crores)

Year	Subsidy	
	Allocated	Released
2013-14	89740.02	89740.0
2014-15	113171.16	113171.16
2015-16	134919.00	134919.00
2016-17*	130334.61	60932.99

* As on 20.07.2016

For providing Central assistance to States/UTs for meeting expenditure towards intra-State movement and handling of foodgrains and FPS dealers' margin under NFSA, the Food Security (Assistance to State Governments) Rules, 2015 was notified in August, 2015 and for the first time budget allocation was made in 2015-16. The amount of ₹ 279.01 lakh provided in Revised Estimates (2015-16) was fully released. During the current year, an allocation of ₹ 250000 lakh has been made, out of which ₹ 86341.63 lakh has been released. State/UT-wise details are given in the Statement-II.

Statement-I

State/UT-wise number of beneficiaries covered under NFSA

(as on 26.07.2016)

Sl. No.	Name of the State/UT	Number of beneficiaries covered under NFSA (in lakh)
1	2	3
1.	Andhra Pradesh	268.21
2.	Arunachal Pradesh	8.21
3.	Assam	251.35
4.	Bihar	857.12
5.	Chhattisgarh	200.77
6.	Delhi	72.73
7.	Goa	5.20
8.	Gujarat	338.47
9.	Haryana	126.49
10.	Himachal Pradesh	27.74
11.	Jammu and Kashmir	74.13
12.	Jharkhand	259.41
13.	Karnataka	401.93

1	2	3
14.	Madhya Pradesh	529.61
15.	Maharashtra	700.17
16.	Manipur	21.19
17.	Meghalaya	21.40
18.	Mizoram	6.67
19.	Nagaland	4.33
20.	Odisha	318.92
21.	Punjab	141.45
22.	Rajasthan	446.62
23.	Sikkim	3.77
24.	Telangana	191.62
25.	Tripura	25.01
26.	Uttar Pradesh	1436.07
27.	Uttarakhand	61.94
28.	West Bengal	552.33
29.	Andaman and Nicobar	0.55
30.	Chandigarh	2.10
31.	Daman and Diu	1.0246
32.	Dadra and Nagar Haveli	1.82
33.	Lakshadweep	0.22
34.	Puducherry	5.82
TOTAL		7364.40

Statement-II

Details of Central assistance released to States/UTs for meeting expenditure towards intra-state movement and handling of foodgrains and fair price shop dealers' margin

Sl. No.	Name of the States/UTs	Amount (₹ in lakh)
2015-16		
1.	Andaman and Nicobar	4.55
2.	Chandigarh	31.11
3.	Dadra and Nagar Haveli	3.79
4.	Daman and Diu	12.63
5.	Delhi	35.03
6.	Goa	56.4
7.	Lakshadweep	13.89
8.	Mizoram	31.72
9.	Sikkim	89.89
TOTAL		279.01
2016-17		
1.	Bihar	24007.21
2.	Assam	4500.00
3.	Tripura	800.00
4.	Karnataka	16400.00
5.	Maharashtra	15000.00
6.	Rajasthan	25634.42
TOTAL		86341.63